

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:319
ANSWERED ON:26.04.2012
DRAINAGE IN COASTAL AREAS
Ray Shri Rudramadhab

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has taken note of lack of effective drainage clearance in the coastal regions of the country;
- (b) if so, the details of the specific steps being taken for clearance of drainage congestion in the coastal areas;
- (c) whether the Government has received any proposal from the State Government of Odisha in this regard;
- (d) if so, the details thereof and the action taken thereon so far; and
- (e) the time frame worked out to clear the drainage congestion in coastal regions of the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND WATER RESOURCES (SHRI PAWAN KUMAR BANSAL)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) LOK SABHA STARRED QUESTION NO 319 REGARDING DRAINAGE IN COASTAL AREAS BY SHRI RUDRA MADHAB RAY TO BE ANSWERED ON 26.4.2012

(a) Madam, the drainage clearance is a State subject and it is the responsibility of the State Governments/Urban Local bodies to plan, design and execute these schemes through State PHEDs/ Urban Local bodies with State Plan funds. To supplement the efforts of the State Governments in effective clearance of storm water in urban areas including coastal regions of the country Govt. of India launched various schemes like Jawaharlal Nehru National Urban Renewal Mission (JNNURM) with components of Urban Infrastructure and Governance (UIG) and Urban infrastructure Development Scheme for Small & Medium Towns(UIDSSMT) during 2005-2012. Also, the Ministry of Water Resources(MoWR) has provided central assistance to the State Governments under "Improvement of Drainage in critical areas in the country" during Xth Plan and "Flood Management Programme" during XIth Plan

(b) So far, 71 storm water drainage schemes were sanctioned under UIG component at a total cost of Rs 8249.04 Crore. Similarly, under UIDSSMT component of JNNURM 79 Storm Water Drainage projects were sanctioned, but 65 projects were finally accepted at a total cost of Rs. 761.51 Crore

Further, during XIth Five Year Plan funds have been granted to 38 drainage schemes at a total cost of Rs. 4356.06 lakhs as per guidelines under Centrally Sponsored "Flood Management Programme"

(c) Yes, Madam. The Government has received proposals on drainage schemes under the centrally sponsored "Flood Management Programme" of MoWR and under UIG of Ministry of Urban Development from the State Government of Odisha.

(d) The details of the drainage clearance schemes of Government of Odisha taken up in XI Plan under Flood Management Programme is enclosed as Annexure-I. Two storm water drainage projects were received from State Government of Odisha and sanctioned under UIG in 2009, the details of which are placed at Annexure-II.

(e) As drainage including storm water drainage in urban areas is a state subject, it is their responsibility to take action for effective drainage clearance with their own timeframes.